

Bidding for the Vallarpadam Project at Kochi

2753. MISS MABEL REBELLO: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that his Ministry had decided to recommend that P&O Ports of Australia be allowed to rebid the Vallarpadam trans-shipment hub at Kochi;

(b) whether the said company's bid for the same project had been rejected once on the ground that it would create monopoly in the sub-continent;

(c) if so, the reasons why Government decided to recommend P&O again for bidding of Vallarpadam project; and

(d) the names of other bidding companies for this project?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU. THIRUNAVUKKARASAR): (a) to (d) Cochin Port Trust invited offers in the year 1999 for development of an International Trans-shipment Centre at Vallarpadam, Cochin. Only one bid from M/s. P&O Ports Pvt. Ltd. was received which is under consideration of the Government.

NGOs working for physically and mentally disabled

2754. SHRI JHUMUK LAL BHENDIA:

SHRI SANTOSH BAGRODIA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of NGOs operating in Rajasthan to promote voluntary action for people with physical and mental disability; and

(b) the details of assistance being rendered by his Ministry to such organizations?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE): (a) and (b) The details of assistance given to voluntary organizations under the Scheme to Promote Voluntary Action for Persons with Disabilities during last three years in State of Rajasthan are given in the Statement.

Statement

List of grant-in-aid given during last three years under the Scheme to Promote Voluntary action with disabled

RAJASTHAN			Year in		
District	Name of the organisation	Name of the Project	1999-2000	2000-01	2001-02
AJMER	Badhit Bal Vikas Samiti	Purchase of Vehicle	—	—	448553
ALWAR	Navdeep Manovikas Vidyalaya Navdisha Vikas	Special School for MR	—	215700	—
		Construction of Building School cum VTC	— 731960	500000 860104	850000 1007658
BHARATPUR	Mahila Bal Vikas Gramodhyog Shiksha Samiti	School cum VTC for MR	—	—	188775
	Jeevan Nirman Sansthan	Special School for Deaf & Dumb	116100	111090	210092
BHILWARA	Sona Viklang Punarwas Avam Shodh Sansthan Badhir Bal Kalyan Vikas Samiti	Special School for MR	—	412200	529074
		Residential School for Deaf	1727632	1337680	1702369
		Special School for Blind	285023	370243	211471
HANUMANGARH	Saur Chetna Evam Urja Vigyan Shodh Sansthan	Special School for MR	—	—	211612
JAIPUR	Chetna Samvardhan Samiti	Education and VTC for MR Children	—	616140	1179216
	Disha Centre for Special Education	Special School for MR			878640
	Indian Council of Social Welfare	VTC for Adult	925867	874804	800550
	Rajasthan Netraheen Kalyan Sangh	Vocational Rehabilitation Centre for the Blind	—	—	98550
	Society for Welfare of Mentally Handicapped	Const. of Building	100000	—	—
		Nirmal Vivek School and Hostel	477328	513483	515430

District	Name of the organisation	Name of the Project	1999-2000	2000-01	2001-02
JODHPUR	Jodhpur Badhir Kalyan Samiti	Vocational Rehabilitation Centre for Deaf & Dumb	—	—	47520
KOTA	Badhit Bal Vikas Kendra	Hostel and VTC for Deaf	—	—	289800
	Shardhalaya Ashram Samiti	CBR Programme	—	—	184437
		Education cum VTC for Handicapped	—	108811	625320
	Tagore Gramin Utthan Samiti	VTC for Disabled (Chittorgarh)	—	—	197573
SIROHI	Nab Pheroze and Noshir Merwanji Rehabilitation Centre for the Blind	Maintenance of Hostel for Blind	—	—	56520
SRIGANGA-	LKC Sri Jagdamba	Construction of School/ Hostel Building	—	200000	100000
NAGAR	Andh Vidyalaya Samiti	School cum Hostel for Blind and Deaf	4449051	3416340	3409313
	Tapovan Manovikas Vidyalaya	Construction of Hostel	—	—	250000
		Maintenance of Hostel for MR Children	—	28800	377640
UDAIPUR	Narayan Sewa Sansthan	CBR Programme	0	48960	375300
		Vocational Rehabilitation Centre for Disabled	0	—	305255
	Prayas-Prachya Shodh Peet Samiti	Special School for MR	0	—	314887
Grand Total			82812961	9396655	15581255

Special courts for speedy disposal of cases of SCs/STs in Andhra Pradesh

2755. DR. DASARI NARAYANA RAO: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether exclusive special courts under the Protection of Civil rights Act, 1955 and the Prevention of Atrocities on Scheduled Castes